

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD.

No.C.P.4 of 2001.
in O.A.1262 of 1999.

DATE OF ORDER : 16.2.2001

BETWEEN :

S.Suresh Kumar Reddy S/o Dayanand Reddy,
Aged about 22 years,
Ex-EDBPM, Nutankal B.O.,
a/w Medchal SO, R.R.District.

... Applicant

A N D

1. The Senior Superintendent of Post Offices,
Secunderabad Division, Hyderabad - 16.

2. Shri M.Mallesh,
EDBPM, Nutankal B.O.,
a/w Medchal SO,
R.R.District.

... Respondents/Contemnners

Counsel for the Applicant : Mr.S.Ramakrishna Rao.

Counsel for the Respondents : Mrs.P.Madhavi Devi.

C O R A M :

The Hon'ble Mr.B.S.Jai Parameshwar, Member (J).

The Hon'ble Mr.M.V.Natarajan, Member(A).



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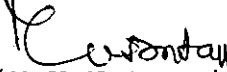
O R D E R

B.S.Jai Parameshwar, Member(J).

Heard Mr.S.Ramakrishna Rao for the applicant and Ms.Shakti for Mrs.P.Madhavi Devi, for the respondents.

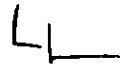
2. The respondents have produced copy of the order in WP 21129/2000, wherein they have challenged the order passed by this Tribunal in O.A.1262 of 1999. The Hon'ble High Court has suspended the order passed by this Tribunal in the O.A.

3. In view of the above, the CP is closed.


(M.V.Natarajan)
Member(A)


(B.S.Jai Parameshwar)
Member(J)

DATED THE 16TH FEBRUARY, 2001
DICTATED IN OPEN COURT


202001

r.s.